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SLP(C)No. 35-38 OF 2002  
ITEM No.30

Court No. 8

SECTION XII  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.35-38/2002

(From the judgement and order dated 20/09/2001 in WP Nos. 18969,  
18971, 18972 and 18973 of The HIGH COURT OF MADRAS)

C.R. ANAND MOSES & ANR.

Petitioner (s)

VERSUS

N. RAJENDRAN & ORS.

Respondent (s)

( With Appln(s). for c/delay in filing counter affidavit and  
with prayer for interim relief and office report )

Date : 07/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA  
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)Dr. Rajeev Dhawan, Sr.Adv.

Mr. A.V. Rangam,Adv.

Mr. Buddy A.Ranganadhan, Adv.

Mr. A.Ranganadhan, Adv.

For Respondent (s)Mr. P.N. Ramalingam,Adv.

Mr. V.Balaji, Adv.

Mr. M.N.Rao, Sr.Adv.

Mr. S.Thananjayan, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 5th December, 2003.

To be taken up at the end of the board.

Anita

(Jasbir Singh)

Court Master